Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016(Amount in I)

Sl.	Category of creditor	Sumn	nary of	Summa	ry of	Amount of	Amount of	Amount	Det	Remar ks,
No.		claims	received	cla	nims	contingent	claims not		ails	if any
			T		mitted	CliilIIS	admitted	under	in	
			Amount	No. of	Amount o			verificati	Annex	
		claims		Claims	f claims admitted			OR	ure	
1	Secured financial creditors belonging to any class of creditors	1	469395822	1	469395822	0	0	469395822	1	PLZ SEE NOTE BELOW
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	Total									

NOTE:- NOTE:-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non cooperation by the Erstwhile Directors/ Promoters of the Corporate Debtor

^{2.} Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .

^{3.}No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification

^{4.} LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010

^{5.} CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS

	Annexure-1	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of secured financial creditors belonging to any class of creditors

(Amount in I)

	S	Name	Details of	f claim			Detail	s of			Amo	Amount	Amount	Amount	Remark
	1.	of	receiv	ved			claiı	m			unt of	of any	of claim	of claim	s, if any
1	N	Credi					admit	ted			contin	Mutual	not	under	
(Э.	t-or	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	gent	dues,	admitted	verifica-	
			of	claimed	of claim	of claim	covered	covered	relate	votin	Cl	that may		tion	
			receipt		admitted		by	by	d	g	ai	be set-off			
							security	guarant	party	share	m				
							interest	ee	?	in					
										CoC					
1	1		28.07.2022	469395822	469395822	FINANCIAL			NO	100%	0	0	0	469395822	PLZ SEE
						CREDITOR	2								NOTE
															BELOW

NOTE:- NOTE:-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non cooperation by the Erstwhile Directors/ Promoters of the Corporate Debtor

- 2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .
- 3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification
- 4. LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010
- 5. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS

	Annexure-2	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of unsecured financial creditors belonging to any class of creditors

(Amount in I)

S1.	Name	Detai	ls of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	Cliiim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			

	Annexure — 3	
Name of the corporate debtor:	.; Date of commencement of CIRP:	; List of creditors as
	on:	

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in I)

Sl.	Name	Deta	ils of		Details o	of claim ad	mitted			Amount	Amount	Amount	Amount	Remarks
No.	of cre-	claim 1	receive							of conti-	of any	of claim	of claim	, if any
	ditor	(d							ngent	mutual	not	under	
		Date	Amou	Amount	Nature	Amount	Amount	Whether	%	Chtim	dues,	admitted	verifica-	
		of rec	nt clai	of claim	of	covered	covered	related	voting		thilt		tiOR	
		eipt	med	admitte	claim	by secur	by guar	party?	share in		may be			
		_		d		-ity	antee		CoC		set-off			
						interest								

	Annexure — 4	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
_	on:	

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in I)

Name				Detail	s of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
			Amount	Nature	Amount	Whether	% of	-	•			if any
anor	of				covered	related	Voting	Cliiim	may be	admitted	verification	
	receipt		admitted		by guar-	party?	share in		set-off			
					antee		CoC					
	Name of cre- ditor	of creditor Claim reditor Date of	of creditor Claim received Date Amount claimed	of creditor Claim received Date Amount Amount claimed of claim	of creditor Claim received Date Amount Amount Nature of claimed of claim of claim	of creditor	of creditor Date Amount Amount Nature of claimed of claim of claim admitted of claim by guar-party? Claim received Amount Nature of claim covered related by guar-party?	of creditor Date Amount Amount Nature Amount Whether of claimed of claim of claim admitted of claim by guar-party? Solution Date Amount Claimed of claim of claim by guar-party?	of creditor Date Amount Amount Nature of claim of claim of claim admitted Nature of covered related voting admitted Nature of claim of claim of claim by guar party? of conting of conting of conting of conting ngent covered related voting share in	of creditor	of creditor	of creditor Date Amount of claim of cla

itors as
j

S1.	Name of	Name	Details of	f claim		De	etails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	Cliiim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
								applicable		be			
										set-off			

	Annexure — 6	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of operational creditors (Employees)

Sl.	Name of	Name	Deta	ils of	Details of claim admitted				Amount	Amount	Amount	Amount of	Remarks,
No.	authorised	if empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
								if		be set-			
								applicable		Off			

	Annexure — 7	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of operational creditors (Government dues)

S1.	l. Details of claimant Details of				Details of claim admitted				Amount	Amount	Amount	Amount of	Remarks,
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	Donortmo	Govern	of	claimed	claim	of	related	voting shar		dues, th	verifica		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt ment							ir		be set-			
								applicable		Off			

	Annexure — 8	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details of	of claim		Details of claim admitted						Amount	Amount	Amount	Remarks,
No.	of cre	rece	ived							of contin-	of any	of	of claim	if any
	ditor	Date of	Amou	Amou	Natur	Amount	Amount	Whether	% of	gent	mutual	claim	under	
		receipt	nt clai	nt of cl	e of cl	covered	covered	related	voting	Clilim	dues,	not ad-	verifica-	
			med	aim ad	aim	by	by guara	party?	share in		that may	mitted	tion	
				mitted		security	-ntee		CoC		be set-off			
						interest								
			·											

	Annexure — 9	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

List of other creditors (Other than financial creditors and operational creditors)

Sl.			ails of		Details of clai					Amount			Remarks,
No	of cre	claım r	received			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent Claim	mutual dues, that may be set-off	not admitted	under verifica- tion	